Annexure - 1

Name of the corporate debtor: Swiss Ribbons Pvt Limited ; Date of commencement of Liquidation: 03-March-2021 (Effective Commencement Date: 13-11-2021) ; List of stakeholders as on: 28-01-2022

List of secured financial creditors

(Amount in ₹)

| | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | | Amount of contingent | Amount of any | Amount of claim | Amount of claim under | Remarks, if any |
|---|------------------|---------------------------|----------------|---------------------------|----------------------------|--|--|---|--|---|--|---|-----------------|-----------------------|-----------------|
| ٠ | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Whether security interest relinquish ed? (Yes/No) | , | Amount covered by guarantee | % share in total amount of claims admitted | claim | mutual dues, that may be set-off | rejected | verification | |
| 1 | Axis Bank | 10-12-2021 | 249046394 | 249046394 | Secured Financial Claim | 249046394 | Yes | Land and Building bearing Plot No. B/15 of Shree Dwarkesh ICSSL of Surat and Hypothecation charges on entire current assets, movable fixed assets. | To the extend of non realization | 61.0 | Claim admitted includes the guarantee of Rs. 500000, but yet to be invoked | 0 | 0 | 0 | |
| 2 | SIDBI | 08-12-2021 | 140430286 | 140430286 | Secured Financial Claim | 140430286 | Yes | All immovable properties bearing Unit No. GS/11, 12, 22, 23, 25, 26, 29 to 47 & 74 situate at Ground Floor, Shree Balaji Alfa Bazar, TP Scheme No. 3/6, F.P. No. 603, Law Garden, Ellisbridge, Ahmedabad | To the extend of non realization | 34.4 | 0 | 0 | 0 | 0 | |
| | | | 389476680 | 389476680 | | 389476680 | | | | 95.4 | 0 | 0 | 0 | 0 | 0 |